

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:171
ANSWERED ON:03.03.2003
HARVESTING OF RAIN WATER
A. VENKATESH NAIK;RAMSHETH THAKUR

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government have encouraged the State Governments and NGOs to promote rain water harvesting;
- (b) if so, the details of the schemes formulated by the Union Government in this regard;
- (c) whether some State Governments have requested the Union Government to provide additional assistance for the purpose;
- (d) if so, the funds released to State Governments during the last three years and the current year; and
- (e) the funds utilized by the State Governments/NGOs in this regard?

Answer

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY OF PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 171 FOR REPLY ON 03.03.2003 REGARDING HARVESTING OF RAIN WATER.

Water being a State subject, it is primarily the responsibility of the concerned State Governments to plan, finance and execute schemes for augmenting water resources including rain water harvesting. The Central Ground Water Board (CGWB) is providing technical assistance to State Governments and Non-Governmental Organisations to promote rain water harvesting. CGWB is organising training courses on "Rain Water Harvesting including Roof Top Rain Water harvesting" and mass awareness programmes throughout the country, which are attended by representatives of State Government Organisations, Non-Government Organisations, Voluntary Organisations, etc.

During IX Plan, CGWB had taken up demonstrative rain water harvesting and recharge projects in the country under its Central Sector Scheme for 'Study of Recharge to Ground Water'. Under this scheme, a total number of 174 projects were approved for implementation in 27 States/Union Territories at a cost of Rs. 35.81 crore. A sum of Rs. 26.30 crore was released during 1999-2000 to 2002-2003 for completion of these schemes.

CGWB has received large number of additional proposals from State Governments for consideration. No funds have been released for these additional proposals, as presently there is no approved scheme under which these proposals can be considered.